GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:5511 ANSWERED ON:29.04.2010 DMIC Guddu Shri Premchandra;Scindia Smt. Yashodhara Raje

Will the Minister of RAILWAYS be pleased to state:

(a) whether any action plan being implemented by the Railways to connect Delhi-Mumbai dedicated freight corridor with Delhi-Mumbai Industrial Corridor influence region of Madhya Pradesh;

(b) if so, the details thereof;

(c) the status of Indore-Dahod and Dhar- Chhota Udepur railway line projects;

(d) the time by which these are likely to be completed; and

(e) whether in view to dedicated freight corridor and Delhi- Mumbai industrial corridor the Railways propose to complete the said projects on priority basis by providing additional budgetary allocation for these projects?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) & (b): Department of Industrial Policy Promotion (DIPP) is the nodal agency dealing with Delhi-Mumbai Industrial Corridor (DMIC). DMIC Development Corporation Ltd. (DMICDC) is preparing development plans for each investment region including Madhya Pradesh. Regarding rail connectivity, Ministry of Railways will examine the proposals when received from DMICDC/DIPP.

(c) to (e): Dahod- Indore (200.97 Kilometers) New Line: Part detailed estimate for Dahod-Katwara and Sagor -Indore section (49.72 Kilometers) has been sanctioned. Final Location Survey has been taken up. Earthwork and bridge work have also been taken up where land is available. Chhota Udepur-Dhar (157 Kilometers) New Line: Part detailed estimate for Chhota Udepur-Alirajpur(40 Kilometers) has been sactioned. Final Location Survey has been taken up. Earthwork and minor bridges has been taken up in Chhota Udepur-Alirajpur (40 Kilometers) has been sactioned. Final Location Survey has been taken up. Earthwork and minor bridges has been taken up in Chhota Udepur-Alirajpur section.

These projects will be progressed and be completed in the coming years as per the availability of resources. Efforts are being made to generate additional funds for expediting completion of ongoing projects.